



2025:DHC:8610-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **FAO(OS) (COMM) 153/2025 & CM APPL. 60895/2025**  
**VEE EXCEL DRUGS AND**  
**PHARMACEUTICALS**  
**PRIVATE LIMITED** .....Appellant  
Through: Mr. Ravikesh Kr. Sinha, Adv.

versus

**BOEHRINGER INGELHEIM PHARMA**  
**GMBH AND CO. KG & ORS.** .....Respondents  
Through: Mr. Sandeep Sethi, Sr. Adv.  
with Dr. Sanjay Kumar, Ms. Arpita  
Sawhney, Ms. Pallavi Kiran, Mr. Arun  
Kumar Jana, Mr. Priyansh Sharma, Ms.  
Akshita Prasad and Ms. Pratiksha Varshney,  
Advs.

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**  
**ORDER (ORAL)**

% **24.09.2025**

**C. HARI SHANKAR, J.**

1. After some hearing, Mr. Sinha, learned Counsel for the appellant seeks leave to withdraw this appeal submitting that he would take appropriate provisions as are available in law.

2. Accordingly, the appeal is disposed of as withdrawn.

**C.HARI SHANKAR, J**

**OM PRAKASH SHUKLA, J**

**SEPTEMBER 24, 2025/AR**